

Crl. Misc. Case No. 5/2017

Order

05-07-2022:

Bailor Sri Bhadrakanta Chutia is absent without steps.

Seen the report on BWA issued as per Order dtd. 21-02-2022.

SI Jugal Sonowal is examined as regards bailor Sri Bhadrakanta Chutia. He deposed that he made vigorous search and attempted to arrest the bailor, but he could not trace him out. He further stated that he had also enquired from the Sarkari Gaon Burah who vide report dtd. 24-02-2022 informed that neither the person namely, Sri Bhadrakanta Chutia is mentioned in the voter list of his locality nor Sri Bhadrakanta Chutia resides in his locality. Ext. 1 is his report dtd. 21-03-2022 under his signature being Ext. 1(1) and Ext. 2 is the report of the Sarkari Gaon Burah dtd. 24-02-2022. Original copy of the BWA was kept at Tengakhat Police Station for further attempt to arrest the accused.

The statement of witness is found to be satisfactory and accepted.

Hence, let the case be filed and transferred to the Long Pending Register, to be taken up as and when the report is received.


Sessions Judge,
Dibrugarh
Dibrugarh